

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2382
TO BE ANSWERED ON 16.03.2017**

POWER PROJECTS CENTRAL PSUs

2382. SHRI BHARATHI MOHAN R.K.:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the power projects undertaken by BHEL Ltd. and NLC Ltd. during the last three years and the total cost of each project; and
- (b) the details of the power sharing pattern between the centre and States in the power projects being executed by various public sector undertakings under the ministry viz. NTPC, NHPC Ltd. etc.?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) : During the last three years, BHEL Ltd. and NLC Ltd. have undertaken 15 and 2 main plant orders for Thermal Power projects aggregating to 15,815 MW and 2980 MW respectively. The details along with the total cost of the projects undertaken by these two CPSUs are given at Annex-I & Annex-II respectively. In addition, BHEL Ltd. has also undertaken contract for four electro-magnetic works for Hydro power projects (above 25 MW) aggregating to 890 MW. The details of these projects along with total cost of the project are given at Annex-III.

(b) : The details of power sharing pattern from Central Generating Stations to beneficiary States/Union Territories are given at Annex-IV.

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2382 TO BE ANSWERED IN THE LOK SABHA ON 16.03.2017.

DETAILS OF THERMAL PROJECTS UNDERTAKEN BY M/s BHEL LTD. FOR MAIN PLANT ORDER DURING THE LAST 3 YEARS

Sl. No	State	Project Name	Order placed date	Implementing Agency	Unit No.	Capacity (MW)	Actual/anticipated Commissioning Date	Cost (Rs. in Lakhs)
2013-14								
CENTRAL SECTOR								
1.	Jharkhand	North Karanpura TPP	02/2014	NTPC	U-1	660	02/2019	1436700
					U-2	660	08/2019	
					U-3	660	02/2020	
2.	Tamil Nadu	Neyveli New TPP	10/2013	NLC	U-1	500	02/2018	590711
					U-2	500	05/2018	
3	Uttar Pradesh	Unchahar TPS St-IV	08/2013	NTPC	U-6	500	03.2017	336312
STATE SECTOR								
4.	Odisha	IB Valley TPP	03/2014	OPGCL	U-3	660	10/2017	1196500
					U-4	660	06/2018	
5.	Rajasthan	Suratgarh TPS	05/2013	RRVUNL	U-7	660	02/2017	792000
					U-8	660	04/2017	
PRIVATE SECTOR								
6.	Tamil Nadu	Tutuicorin TPP St-IV	01/2014	SECP	U-1	525	09/2018	351400
2014-15								
STATE SECTOR								
7.	Telangana	Kothagudem TPS St-VII	01/2015	TGENCO	U-1	800	07/2018	554844
8	Tamil Nadu	Ennore Super Critical TPP	09/2014	TANGEDCO	U-1	660	09/2018	980040
					U-2	660	03/2019	
2015-16								
CENTRAL SECTOR								
9.	Telangana	Telangana Ph-I	02/2016	NTPC	U-2	800	07/2020	1059900
					U-1	800	01/2020	
STATE SECTOR								
10	Andhra Pradesh	Dr. Narla Tata Rao TPS St. V	10/2015	APGENCO	U-1	800	06/2019	528654
11	Andhra Pradesh	Sri Damodaran Sanjeevaiah	11/2015	APGENCO	U-1	800	03/2019	427604
12	Karnataka	Yelahanka CCPP	11/2015	KPCL	GT+S T	370	03/2018	157118
13	Telangana	Bhadradri TPP (Manuguru)	05/2015	TGENCO	U-1	270	12/2017	504400
					U-2	270	02/2018	
					U-3	270	05/2018	
					U-4	270	08/2018	
14	Tamil Nadu	North Chennai St.III	01/2016	TANGEDCO	U-1	800	07/2019	637600
15	Tamil Nadu	Uppur Super Critical TPP	02/2016	TANGEDCO	U-1	800	03/2019	1277800
					U-2	800	09/2019	

ANNEX-II

ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2382 TO BE ANSWERED IN THE LOK SABHA ON 16.03.2017.

DETAILS OF THERMAL PROJECTS UNDERTAKEN BY M/s NLC LTD. FOR MAIN PLANT ORDER DURING THE LAST 3 YEARS

Sl. No.	State	Utility / Developer	Project Name	Unit No	Order Date	Capacity (MW)	Main plant supplier	Anticipated Commissioning Schedule	Cost (in Rs. Crs.)
1.	Tamil Nadu	Neyveli Lignite Corporation India Limited	Neyveli New TPP	U-1	Oct-13	500	BHEL	Nov-17	5907.11
				U-2		500	BHEL	May-18	
2.	Uttar Pradesh	JV of NLC & UPRVNL	Ghatampur TPP	U-1	Aug-16	660	MHPS	Feb-21	17237.80
				U-2		660	MHPS	Aug-21	
				U-3		660	MHPS	Feb-22	

MHPS: MITSUBISHI HITACHI POWER SYSTEMS, LTD.

NLC: Neyveli Lignite Corporation India Limited

BHEL: Bharat Heavy Electricals Limited

JV : Joint Venture

UP : Uttar Pradesh

TN: Tamil Nadu

UPRVNL: Uttar Pradesh Rajya Vidyut Utpadan Nigam Ltd

ANNEX-III**ANNEX REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2382 TO BE ANSWERED IN THE LOK SABHA ON 16.03.2017.**

DETAILS OF HYDRO ELECTRIC PROJECTS UNDERTAKEN BY M/s BHEL LTD. FOR E&M ORDER DURING THE LAST 3 YEARS

SN	Name of the project	Capacity	Executing Agency	Cost in Crores	Date of E&M order.
2013-14					
1	Shahpurkandi	206 MW	PSPCL	2285.81	28.02.14
2	Vyasi	120 MW	UJVNL	936.23	26.03.14
	Total	326 MW			
2014-15					
1	Vishnugad Pipalkoti	444 MW	THDC	2491.58	18.11.14
2	Ramam-III	120 MW	NTPC	1592.34	10.09.14
	Total	564 MW			
2015-16					
		Nil			
2016-17					
		Nil			

ANNEX REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2382 TO BE ANSWERED IN THE LOK SABHA ON 16.03.2017.

Power from Central Generating Stations to beneficiary States/Union Territories is allocated in accordance with a formula for allocation of power which is being treated as guidelines from April, 2000. As per these guidelines, allocation of power is made to the States/UTs in two parts, namely firm allocation of 85% and 15% unallocated power for allocation by the Government for meeting the urgent/overall requirement. The firm allocation includes allocation of 12% free power to the affected States and 1% for local area development in case of Hydro Power Stations and 10% (not free) power to the home State in case of Thermal and Nuclear Power Stations. The balance 72%/75% power is distributed amongst the States / UTs of the region in accordance with the pattern of central plan assistance and energy consumption during the previous five years, both factors having equal weightage. Central plan assistance is determined in accordance with the Gadgil formula, in which population of the states is also taken into consideration. In case of joint venture projects, the equity contributing state gets benefit in firm allocation in accordance with their equity contribution.

The aforementioned guidelines for allocation of power from Central Generating Stations are applicable to the generating stations, for the following Central Sector Projects

- i. Hydro projects (for which PPAs to be signed by 15.08.2022)
- ii. Expansion of already commissioned projects (other than hydro).
- iii. Projects for which PPA(s) have been signed on or before 05.01.2011 (other than hydro).

Power from the projects which does not fall under category i), ii) & iii) above is to be procured by the Distribution Companies/ Utilities through tariff based competitive bidding.

Since January 2011, the Government of India has approved allocation of 50% of power to Home States from the following:

- i) All new nuclear projects of NPCIL
- ii) 14 nos. upcoming Thermal Power projects of NTPC Ltd., as detailed below:

Station	Capacity (MW)	State
Gadwara	2640	Madhya Pradesh
Lara	4000	Chhattisgarh
Talcher Expansion	1320	Orissa
Kudgi	4000	Karnataka
Daripalli	3200	Orissa
Gajmara	3200	Orissa
Gidderbaha	2640	Punjab
Katwa	1600	West Bengal
Dhuvran	1980	Gujarat
Khargone	1320	Madhya Pradesh
Pudimadka	4000	Andhra Pradesh
Bilhaur	1320	Uttar Pradesh
Kathua	500	J&K
Barethi	3960	Madhya Pradesh

For above mentioned categories of the Projects (NPCIL & NTPC Projects), the balance 50% power is to be distributed as mentioned below:

- 15% of Installed Capacity as unallocated at the disposal of GOI.
- In case of Barethi 35% of total capacity to go to UP.
- For all other projects remaining 35% to other constituents (except home state) as per Central formula.
